

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

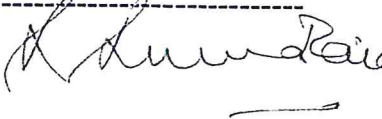
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/ (IB)/2017
NAME OF THE PETITIONER(S) : SUOLIFICIO LINEA ITALIA INDIA PVT LTD
NAME OF THE RESPONDENT(S) : ZARAAS SHOES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S. SOUNDAARARAJAN	Counsel for Petitioner Operational credits.	
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ORDER

Counsel for petitioner present. While hearing submissions, it is submitted that the petitioner has not filed bank statement u/s 9(3)(c) and other required statutory formalities to be complied as per IB Code, 2016 and in view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs. Therefore, the matter stands abated.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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